

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**Contempt Petition No. 1 (ND)/2017  
in. C.P No. 141(ND)12**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA  
HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.05.2017**

**NAME OF THE COMPANY: M/s. Baseline Infradevelopers Pvt. Ltd. & ors.**

**SECTION OF THE COMPANIES ACT: 425**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Dr. U.K. CHAUDHARY	Sr Adv.	Respondent No. 1	
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2.	Mr. KARAN MALHOTRA	Adv.	Respondent No. 1	Karan Malhotra
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3.	Mr. HIMANSHU VIS	Adv.	Respondent No. 1	
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4.	Mr. Sudhir Nandrayog	Sr. Adv.	Respondent No. 4	Sudhir Nandrayog
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5.	Salman Hashmi	Adv.	Respondent No. 4	Sudhir Nandrayog
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6.	Zeeshan Hashmi	Adv.	Respondent No. 4	Sudhir Nandrayog
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7.	Chetan Sharma	Sr Adv	Petitioner in contempt Petition	Anand Garg
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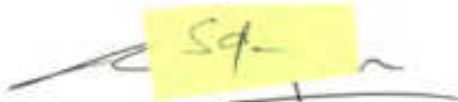
8.	Ajay Garg	Adv	Petitioner in contempt Petition	Anand Garg
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9.	Manjit Singh Ahluwalia	Adv	- Conclinger No 2.	
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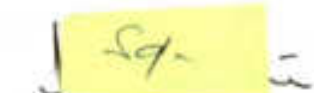
**P.T.O**

## Order

Notice is being accepted by all the respondents who have putting in appearance today. Let reply be filed. Be listed for final arguments on 4<sup>th</sup> August 2017.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

  
[ INA MALHOTRA ]  
MEMBER [J]